## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/198/2016

NAME OF THE PETITIONER(S)

: Dr. Arivudai Nambi

NAME OF THE RESPONDENT(S)

: M/s Beko-Kare Enterprises Private Limited & 2 others

**UNDER SECTION** 

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

R. ACHOICKUMAR ) Counsel For Retitioner

2. K. LOWITHM KUMAR

for A.L. Gardhimathe

Counselfa Respondents

## **ORDER**

Counsels representing both the sides present. Counsel for petitioner filed circulation of terms of compromise, by serving a copy to other side. Counsel for respondent sought time to contact his client in relation to the circulation of terms of compromise. At request, time is extended. Put up on 14.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)